

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**T.A. No. 62/3193/2021**

This the 26<sup>th</sup> April, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Inspector Mohammad Qasim, No. 7283/NGO, Posted as SHO Police Station, Qazigund, aged 45 yrs. S/o Hakim Din R/o Kalaband Tehsil Mendar, District-Poonch

.....Applicant

(Advocate: Mr. Bhat Fayaz Ahmad)

**Versus**

1. State of J&K through D.G.R. J&K State Police, Srinagar, Kashmir.
2. IGP (GRPS Headquarters), J&K, J&K Police, Srinagar, Kashmir.
3. S.S.P. Railways, Zonal Railway Police Headquarters, J&K Police, Srinagar, Kashmir.
4. Mr. Dilip Kumar, S.S.P. Railways, Zonal Railway Police Headquarters, J&K Police, Srinagar, Kashmir.
5. S.D.P.O. GRP Anantnag, J&K Police.
6. DYSP DR GRP Line, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, A.A.G.)

**ORDER [ORAL]**

**HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Learned counsel for the applicant submits that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.



**(DINESH SHARMA)**  
MEMBER (A)

**(RAKESH SAGAR JAIN)**  
MEMBER (J)

JNS